

GUJARAT STATE LEGAL SERVICES AUTHORITY

High Court Complex, Sola, Ahmedabad – 380 060.

- Read: (1) Notification No.L/61/10/NALSA dated 09/09/2010 of the National Legal Services Authority, New Delhi.
(2) Order Passed by the Honourable Patron-in-Chief below Office Submission No.163 of 2011.

NOTIFICATION

Dated: 31st March, 2011

No.GSLSA/904/2011: - In view of Para10(2) of the National Legal Services Authority (Free & Competent Legal Services) Regulations, 2010, the Honourable Patron-in-Chief, Gujarat State Legal Services Authority is pleased to constitute the Monitoring Committee for the High Court of Gujarat for close monitoring of the court based legal services rendered and the progress of the cases in legal aided matters as under: -

1.	Hon'ble Mr. Justice D.H. Waghela, Judge, High Court of Gujarat and Hon'ble Chairman, High Court Legal Services Committee	Chairman
2.	Mr. M.M. Gandhi, Secretary, High Court Legal Services Committee	Member
3.	Mr. Y. S. Lakhani, Sr. Advocate, High Court of Gujarat	Member, Nominated by Hon'ble the Patron-in-Chief

By order of Gujarat State Legal Services Authority


A.P. Thaker
Member Secretary

Copy to: -

1. P.P.S. to Hon'ble Mr. Justice D.H. Waghela, Judge, High Court of Gujaat & Chairman, High Court Legal Services Committee, High Court of Gujarat, Sola, Ahmedabad.
- ✓ 2. The Secretary, High Court Legal Services Committee, High Court of Gujarat, Sola, Ahmedabad.
3. Mr. Y. S. Lakhani, Sr. Advocate, High Court of Gujarat, Sola, Ahmedabad.

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